

Mentioning

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 8/111/MB/ 2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016

NAME OF THE COMPANY: Dilip Timblo
Vs.
M/s. Hardesh Ore Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	MR. R. A. DASA	SR. ADVOCATE	RESP NO. 3	
2)	MR. G. R. MALLA	ADVOCATE	RESP NO. 3	
3)	MR. ABEEZAR	FAIZULLAH BOY		
4)	MR. AMIT	BARSAI		
5)	MS. KANIKA	CHUGH		

Joseph Kodian Hara Sr. Adv }
Eric Carrera Adv } App
Paemunde Singh Adv } Pander

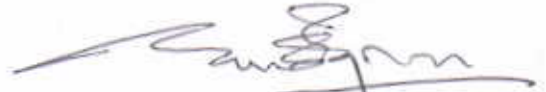
PTP Bhuw P.T.O.

ORDER

CP No.8/111/MB/2012 to come up alongwith CP No. 87/2006 on
26.08.2016 at 10.30 AM.



[CHIEF JUSTICE M.M. KUMAR]
PRESIDENT



[S.K. MOHAPATRA]
MEMBER(T)

Date:19.07.2017
[ravi]